

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1871

ANSWERED ON:26.03.2012

AEZS IN RAJASTHAN

Choudhary Shri Harish;Singh Shri Ijyaraj ;Vasava Shri Mansukhbhai D.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has proposed to establish new agri export zones in the different parts of the country;
- (b) if so, the details thereof, State-wise and location-wise particularly in Rajasthan and Gujarat;
- (c) if not, the reasons therefor; and
- (d) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) No, Madam.

(b) Does not arise.

(c&d) A peer evaluation of the existing AEZs was carried out in 2005 to assess the performance of AEZs. Some of the important findings of the peer evaluation include i) Lack of ownership by Government Authority and their Agencies, ii) Lack of awareness about the scheme and its conceptual framework among stakeholders including State Government field establishments, iii) Lack of project orientation in the conceptual design of AEZ, iv) Lack of coordination/ monitoring system in AEZs, v) Non materialization of adequate public investment from Central and State Governments, vi) indiscreet proliferation of AEZs etc. On the basis of the recommendations of the Peer Group in 2005, it was decided not to consider notification of new AEZs unless there were strong compelling reasons.